

**0CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 61/6006/2020

This the 04th day of February, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



1. Prashant Mahajan, aged 34 years, S/o Sh. Jagmohan Gupta, R/o 594-A, Gandhi Nagar, Jammu.
2. Anil Mangotra, Aged 37 years, S/o Sh. V.S. Mangotra, R/o H. No. 605, Sector No. E, Sainik Colony, Jammu.
3. Sanjay Kohli, aged 35 years, S/o Lt. Shri Ram Rattan Kohli, R/o 23/5, Nanak Nagar, Jammu.
4. Bachan Lal, aged 38 years, S/o Shri Dhannu Ram, R/o R.S. Pura, Jammu.

.....Applicants

(Advocate:- Mr. Sakal Bushan-**Not present**)

Versus

1. State of J&K through Principal Secretary to Government , Home Department, Civil Sectt., Srinagar and 17 ors.

.....Respondents

(Advocate: Mr. Amit Gupta, 1d Additional Advocate General)

**ORDE
[O R A L]**

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

The applicants want to withdraw the present T.A. They have also moved an M.A. to this effect and for the reasons stated in the same, the M.A. is allowed.

2. Accordingly, the T.A. is dismissed as withdrawn.

**(ANAND MATHUR)
MEMBER (A)**

Arun

**(RAKESH SAGAR JAIN)
MEMBER (J)**